National Company Law Tribunal

Allahabad Bench

CPNO. (IB) 103/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE COMPANY: Jitendaya Kumay Gupta & OAS VIS Jaipyakasi SECTION OF THE COMPANIES ACT/1 & B CODE: UIS 7 of I & B code 2016

STORY OF THE CONTRAINES ACT/T & B CODE: 0/3 7 0/ 1/13 Code 20/6

SI. NO. Name Designation Representation Signature

1. R. P. Agazina) Adv. Resp.

2. RANCE SRIPET Ret. Adv. Pet.

Representation Name

Name

Pet. Adv.

Representation

Represe

CP NO.(IB)103/ALD/2017

Sh. Rahul Sripat, Advocate for the petitioner/financial creditor. Sh. R.P. Agarwal, Advocate for the respondent. He files vakalatnama and seeks time for argument. Hence, the time is granted.

The matter to be listed on 24th January, 2018

Dated:19.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)